

12

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

T.P. No.61/560(6)/NCLT/AHM/2017(New)
C.P. No. 131/560(6)/NCLT/AHM/2016(Old)



Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2017**

Name of the Company: Faisal Abdul Gaffar Kapadia & Ors.
V/s.
Registrar of Companies

Section of the Companies Act: Sections 560(6) of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	NAVIN K PAHWA	Adv.	APPLICANT	
2.	VIPAL B SOLANKI	Company Prosecutor	ROC, Gujarat-	For, NAVIN K PAHWA 


ORDER

Learned Advocate Mr. Navin Pahwa present for Petitioner. Learned Company Prosecutor Ms. Vipal Solanki present for Respondent.

Petitioner filed proof of service of notice to ROC.

Registrar of Companies filed reply.

For hearing, list the matter on 08.08.2017.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 5th day of July, 2017.